| Name of the corporate debtor: Takshashila Heights India Private Limited; Date of commencement of CIRP: 21st January 2026; List of creditors as on 17th April, 2026 | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| List of other creditors (Other than financial creditors and operational creditors) | | | | | | | | | | | | | |
| | | | | | | | | | | | | | (Amount in ₹) |
| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| | nil | - | - | - | - | - | - | - | - | - | - | - | |
| | | | | | | | | | | | | | |
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